

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 73/14 & IA-142/14, IA-197/14

Dated : 11<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Aditya Industries ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vaidya  
Ms. Elangbum P.S.  
Ms. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Mandakini Ghosh for R-2  
Ms. Rinku Gautam

**ORDER**

Reply has been filed by R-2.

Post the matter for hearing on 11<sup>th</sup> December, 2014. Rejoinder, if any, may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*